

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP 138 of 2019 [TP 122 of 2016(CP 27 of 2016)] With
IA 506 of 2019

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.10.2020

Name of the Company:

Alliance Industries Ltd
V/s
People International & Services Pvt Ltd

Section:

397-398 of the Companies Act, 2013

COMMON ORDER

Learned Counsel Mr. Amalpushp Shroti appeared for Respondent no. 2. Learned Senior Counsel Mr. Manish Bhatt appeared. Learned Counsel Mr. Sandeep Singhi appeared. Learned Counsel Mr. Ankit Dubey appeared. Learned Counsel Mr. Hamesh Naidu appeared for the Ashok Kumar Khosla.

The matter stands adjourned for hearing on 22.10.2020 at 2:00 pm.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8th day of October 2020.